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## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 109/397-398/NCLT/AHM/2016 (New) CP No. 77/397-398/CLB/MB/2015 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.04.2017

Name of the Company:

Pinakin Kharwar

V/s.

Rudraksh Synthetics Pvt. Ltd.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

1. DHEREN R.DAVE PCS RESPONDENDS

2. Sugarayan Armelon Mapine Signature

Signature

PCS Respondents D

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PCS Respondents D

Signature

## <u>ORDER</u>

Learned Advocate Mr. S. Suryanarayanan present for Petitioner. Learned PCS Mr. Dhiren Dave present for Respondent.

Heard arguments of Learned Counsel for Petitioner and Learned PCS for Respondent.

For further reply arguments of learned Counsel for petitioner.

List the matter on 25.04.2017

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 11<sup>th</sup> day of April, 2017.